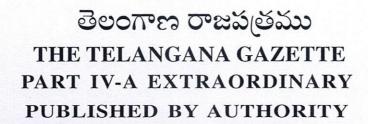
R.N.I. No. TELMUL/2016/73158 HSE No. 1051/2023-2025 [Price: Rs. 9-00 Paise.



No. 1] HYDERABAD, SATURDAY, MARCH 15, 2025.

TELANGANA BILLS

TELANGANA LEGISLATIVE ASSEMBLY

The following Bill was introduced in the Telangana Legislative Assembly on 15th March, 2025.

L. A. BILL No. 1 OF 2025.

A BILL FURTHER TO AMEND THE POTTI SREERAMULU TELUGU UNIVERSITY ACT, 1985.

Be it enacted by the Legislature of the State of Telangana in the Seventy-Sixth Year of the Republic of India, as follows:-

1. (1) This Act may be called the Potti Sreeramulu Telugu University (Amendment) Act, 2025.

Short title and commencement.

(2) It shall come into force on such date as the State ment. Government may, by notification in the Telangana Gazette, appoint.

Amendment of section 1, Act No. 27 of 1985. 2. In the Potti Sreeramulu Telugu University Act, 1985 (hereinafter referred to as the principal Act), in section 1, in sub-section (1), for the words "Potti Sreeramulu Telugu University", the words "Suravaram Pratapa Reddy Telugu University" shall be substituted.

Amendment of section 2. 3. In section 2 of the principal Act, in clause (i), for the words "Potti Sreeramulu Telugu University", the words "Suravaram Pratapa Reddy Telugu University" shall be substituted.

Amendment of section 3. 4. In section 3 of the principal Act, in sub-section (1), for the words "Potti Sreeramulu Telugu University", the words "Suravaram Pratapa Reddy Telugu University" shall be substituted.

STATEMENT OF OBJECTS AND REASONS

Suravaram Pratapa Reddy is popularly known as "Telangana Vythalikudu". He was the freedom fighter in the Telangana region in the Nizam's regime in the princely State of Hyderabad.

He was the first President of the Andhra Mahasabha, under which all the Telugu movements in the princely State of Hyderabad came and met to discuss social issues, held at Jogipet in 1930.

He was also a social historian and one of the pioneers of Telangana literature, a scholar in Sanskrit, Telugu, Urdu and English languages. He had tremendous admiration for Telangana Telugu. He is famous for his research articles, novels, poetry, story writer and literary critic. He is the founder of the "Golconda" Telugu Patrika with a twin aim to serve Telugu language in Telangana and to serve the upliftment of Telugu people irrespective of their religion and caste in the princely State of Hyderabad.

He wrote more than 40 books, including Nizamrashtra Palanam, Mogalayikathalu, Sanghoddharana, Ucchala Vishadamu, Grandhalayamu, Hinduvula Pandugalu, Haindava Dharmaveerulu, Yuvajana Vignyanam etc. Prominent among them being Andhrula Sanghika Charitra, which won him the first-ever Kendra Sahitya Academy Award for Telugu in 1955.

Hence, Government of Telangana has considered the services of Suravaram Pratapa Reddy to the Telugu literature especially in Telangana and decided to change the name of Potti Sreeramulu Telugu University in the State as Suravaram Pratapa Reddy Telugu University.

This Bill seeks to give effect to the above decision.

A. REVANTH REDDY, Chief Minister.

MEMORANDUM REGARDING DELEGATED LEGISLATION

Clauses 1(2) of the Bill authorize the Government to issue notification in respect of matters specified therein and generally to carry out the purposes of the Act and notification issued which are intended to cover matters mostly of procedure in nature.

The above position of the Bill regarding delegated legislation are thus of normal type and are mainly intended to cover matters of procedure.

A. REVANTH REDDY, Chief Minister.

MEMORANDUM UNDER RULE-95 OF THE RULES OF PROCEDURE AND THE CONDUCT OF BUSINESS IN THE TELANGANA LEGISLATIVE ASSEMBLY.

The Potti Sreeramulu Telugu University (Amendment) Bill, 2025, after it is passed by both the Houses of State Legislature, may be submitted to the Governor for his assent under Article 200 of the Constitution of India.

A. REVANTH REDDY, Chief Minister.

Dr. V. NARASIMHA CHARYULU, Secretary to State Legislature.